

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:7448  
ANSWERED ON:15.05.2000  
EXPORT OF ROUND LOGS  
BISHNU PADA RAY

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether export of round logs from the A&N Islands is generally banned but permitted in special cases;
- (b) if so, the details thereof during the last three years;
- (c) whether such a permit has been given in the year 1999-2000 to the A&N Forest and Plantation Development Corporation;
- (d) if so, the details of quantity;
- (e) whether Government saw Mill at Chatham had to engage in re-sawing of beams in January and February 2000 as no logs were available while 90 cu. mtrs of logs were exported by the A&N Forest & Plantation Development Corporation to Chennai;
- (f) if so, whether the Government plan to totally ban export of round logs as the local demands are not being met fully; and (g) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS

(SHRI BABU LAL MARANDI)

- (a) Yes, Sir. Export of round log from A&N Islands has been banned by local administration since 1995, however, it is permitted under special circumstances.
- (b), (c) & (d) No export was permitted since 1995, however, only during 1999-2000 permission was given to Andaman & Nicobar Islands Forest & Plantation Development Corporation Ltd. to export 3850 CMT of timber out of the total production of around 27,500 CMT. The permission was granted in order to avoid deterioration of timber as the local wood based industries were not lifting timber despite repeated notices.
- (e) Re-sawing of beams is done regularly in one shift in Chatham Saw Mill. During January and February, 2000 the quantum of re-sawing was increased as the logs available in the divisions could not be transported to Chatham Saw Mill because of ban on movement of vessels registered under Inland Vessels Act beyond port limits and due to non-availability of suitable watercrafts registered under Mercantile Shipping Act.
- (f) & (g) The ban on export of round logs already exists. Only in special cases, permission has been given to avoid deterioration of timber lying undisposed due to unwillingness of the industries to accept or purchase the same for processing in their local industrial units.